

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4

T.C.P No. 321/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Jayesh Parekh (HUF)
Punjab National Bank
V/s.

Anand Distiller Pvt Ltd.
CEM Farming Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<u>Ashish Pyasi</u>	Advocate <u>i/o Dhira & Dhira</u> <u>Associates</u> <u>Adv. for Corporate Debtor</u>	
1.	Ashish Pyasi	Advocate <u>i/o Dhira & Dhira</u> <u>Associates</u> <u>Adv. for Corporate Debtor</u>	

ORDER

TCP No. 321/I&BP/NCLT/MB/MAH/2017

At request of both the Counsel, list this matter on 27.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)